BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH`

In view of the submissions made as a popular the submission that the submiss

adjourned to 06/03/2018.

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th February 2018, 10.30 A.M

Name	e of the Company	Gwalec Electricals Pvt.Lt	dVs- Simplex Infrastructure	Ltd.
	(Jinan		(\	/.P.Singh)
U	nder Section Memb	Fible	M	lember (J)
SI. No.		ation of Authorized N CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1	Advocate Buit	hwistay Sinhar	Appearing on	PAZ
2.	Advocate Poc	ija Agaawal	g behalf of the Cosposate Debtos	9/2/18
2.	Rajarshri De Rahul And	utta J.	Operational Cuditor.	Rabul Andr
		Dus		

ORDER

- Ld. Counsel for the operational creditor and the corporate debtor is present.
- Ld. Counsel for the operational creditor made a request for adjournment keeping in view of the talk of settlement between the parties. Corporate debtor has not filed any reply as talk of settlement is going on, so they do not want to file any reply.

In view of the submissions made as above, the case is adjourned to 06/03/2018.

Sd

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)